

<i>Sl. No.</i>	<i>Name of Project</i>
9.	Improvement of Pipili-Konarak Road
10.	Improvement of Khurda-Nayagarh Daspalla Road
11.	Improvement of Visakhapatnam-Raipur Road (Orissa Portion)
12.	Widening and strengthening of Kendrapara-Indupur Road
13.	Improvement of Thanepur-Kuanpal-Balichandrapur-Lalitgiri Road
14.	Improvement of Lalitgiri-Udaygiri-Ratnagiri Road
15.	Improvement of Koakhai-Barhan-Ratnagiri Road

Suspension of Weaving in NTC Mills

7099. SHRI GOPI NATH GAJAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether the National Textile Corporation proposes to suspend weaving in its composite mills;

(b) if so, the reasons therefor;

(c) the number of mill workers likely to become surplus as a result thereof;

(d) what alternative has been thought by the Government about them?

THE MINISTRY OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c). No, Sir. However, in some of the mills where the weaving activity is found to be uneconomic it has been curtailed.

(d) In some mills where the weaving

activity is found to be uneconomic, steps are being taken to curtail the activity and also replace plain looms with hightech machines for producing higher value quality fabrics. The workers, excluding those who take voluntary retirement, are redeployed.

[*Translation*]

Special Penal Law for Bank and Insurance Offences

7100. SHRI RAM TAHAL CH-
OUDHARY: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Vigilance Commission has suggested for enactment of a special penal law for bank and insurance offences;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTRY OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Central Vigilance Commission had made a suggestion in 1986 regarding banking and insurance industry that it would be worth-while considering amendment in the law for including a provision for confiscation of ill-gotten wealth from the illegitimate possessors.

(c) The matter was considered and in view of the enactment of the prevention of Corruption Act, 1988 and the provisions contained therein, the need for enactment of such law was not felt.

World Bank Loan for Importing Agricultural Products

7101. SHRI RAM TAHAL CH-
OUDHARY: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to take loan from the World Bank for importing